

Central Administrative Tribunal Jammu Bench, Jammu

Hearing through video conferencing

TA No. 061/601/2020

Tuesday, this the 10th day of September, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J) Hon'ble Pradeep Kumar, Member (A)

Zabir Hussain Shah son of Hussain Shah R/o Dodassan Balla, Tehsil Thanamandi District Rajouri, aged 32 years.

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(Advocate: Ms. Surinder Kour)

Versus

- State of J & K through Chief Secretary, Govt. of J&K, Civil Secretariat, Jammu.
- 2. Commissioner-Cum-Secretary to Govt. Of J&K Education Department, Civil Secretariat, Jammu
- Jammu and Kashmir.
 Public Service Commission, Rail Head Complex, Jammu through its Chairman.
- 4. Chairman, Jammu and Kashmir, Public Service Commission, Rail Head Complex, Jammu
- 5. Secretary, Jammu and Kashmir Public Service Commission, Rail Head Complex, Jammu

6. Controller of Examination Jammu and Kashmir, Public Service Commission, Rail Head Complex, Jammu.

.....Respondents

(Advocate: Mr. Rajesh Thapa, Dy. A.G, Mr. Amit Gupta, AAG)

ORDER

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicant submits that this petition has become infructuous since the grievance of the applicant has been redressed and hence, the same be dismissed. Accordingly, this T.A is dismissed as having become infructuous. No costs.

(Pradeep Kumar) Member(A) (Rakesh Sagar Jain) Member (J)

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